## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.72/BB/17	-	For Website information on serving of notice to Respondent	Rule 6 of IB	Next Radio Ltd Vs JustAdzI nformedia Pvt Ltd

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

Shri Nikhil, Advocate, informed the Tribunal that he would file vakalat for the petitioner in the place of previous Advocate. Registry has directed him to obtain a No Objection Certificate from the previous Advocate who was appearing for the petitioner and then to file vakalat. Counsel requested time to comply the directions.

Time granted till 20.10.2017.

MEMBER (J)